

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 265 of 2013 in
DFR No. 1364 of 2013

Dated : 19th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D. Subrahmanya Bhat ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s):

ORDER
(IA No. 265 of 2013 – for waiver of court fee)

The Learned Counsel for the Applicant/Appellant once again seeks some time to get further instructions from his client for filing the court fee of Rs. 50,000/-. Accordingly, the Applicant/Appellant is directed to pay Rs. 50,000/- within 4 weeks in the Registry. After compliance, the Registry is directed to post the Appeal for Admission at Chennai Circuit Bench.

Post the matter for Admission on 20.1.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson